

IN THE HIGH COURT OF BOMBAY AT GOA

(LD-VC-CRI-24/2020)

Mrs. Nekheta N. Fernandes Petitioner.

Vs

State of Goa and anr. Respondents.

Shri G. Teles, Advocate for the petitioner.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 24th August 2020.

P.C.

It seems on the last occasion prosecution took time to come up with its reply. Today I see no representation for the prosecution. Let the matter stand over to 31.8.2020.

DAMA SESHADRI NAIDU, J.

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